171

(c) In Orissa about 4,600 ha brackish water area has been brought under prawn farming in the four coastal districts of Balasore, Cuttack, Ganjam and Puri, till the end of 1989.

Families benefitted under IRDP

1889. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of families benefitted under the Integrated Rural Development Programme during the 7th Five Year Plan period, Statewise;
- (b) whether the above programme is still being continued; and

(c) if so, the allocation made to the different States for implementation of IRDP in 1990-91?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VER-MA): (a) Under Integrated Rural Development Programme (IRDP) about 180.849 lakh families have been assisted during the 7th Plan period. State-wise families assisted during the 7th Plan period is given in. the enclosed Statement. (See below).

- (b) Yes, Sir.
- (c) Statewise allocation made for the implementation of IRDP during 1990-91 is given in the Statement.

Statement

Families assisted under IRDP during the 1th Plan Period and Allocation made for 1990-91

| Sl. No. | States/UTs | | | | | | | Families Assisted ouring 7th plan (Nos.) | Allocation for 1990-91 (Rs. in lakh) |
|----------------|------------|-----|---|-----|---|---|-------------|--|--|
| 1 | · | | | 2 · | | | | 3 | 4 |
| 1 Andhra Prac | desh | • | • | | • | • | • | 1228575 | 5502.906 |
| 2 Arunachal P | rade: | sh | | | | | | 55555 | 469.440 |
| 3 Assam | | | | | | | | 298080 | 1502.922 |
| 4 Bihar | | | • | | | | | 2534256 | 11025.894 |
| 5 Goa . | | | | | | | | 29874 | 97,800 |
| 6 Gujarat | | | • | | | | | 636358 | 2266.098 |
| 7 Haryana | | | | | | | | 266120 | 542.258 |
| 8 Himachal Pi | rađes | h | | | | | • | 159024 | 194.142 |
| 9 Jammu & K | Cashn | air | | | | | | 134396 | 271,128 |
| 10 Karnataka | | | | | | , | | 750655 | 3444,336 |
| 11 Kerala | | | | | | , | | 486615 | 1871.122 |
| 12 Madhya Pra | desh | Ŀ | | • | • | | | 1735871 | 7297.040 |
| 13 Maharashtra | a | | | • | | | | 1221195 | 5894.536 |
| 14 Manipur | | | | ٠ | | | | 37131 | 43.514 |

Checking on vendors/contractor-. operating in railway platforms Running trains

1890. SHRI SURENDRA SINGH THAK.UR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that vendors and contractors are licenced for sale of consumable and edible items in the Railway Platforms and running trains;
- (b) if so, what check/control is applied by Government on them with a view to provide right quality and quantity at a fixed price to the passengers;
- (c) whether Government would consider to conduct large scale sur-

prise cheeks for violation of standard of quality, quantity and price rates of items being sold by these vendors and contractors in the railway platforms and running trains; arid

(d) if so, by what time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) to (d) Regular as well as surprise inspections are carried out by inspectors and officers of the Railways to check the quality, quantity and cases of overcharging, if any. Remedial as well as penal action is taken against the defaulting vendors/contractors.